

ITEM NO.802

COURT NO.11

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S). 1207/2014

SONU @ MANISH KUMAR

APPELLANT(S)

VERSUS

THE STATE OF UTTARAKHAND

RESPONDENT(S)

Date : 09-05-2024 This appeal was mentioned today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Mr. S. S. Nehra, AOR

For Respondent(s) Mr. Sudarshan Singh Rawat, AOR

UPON being mentioned the court made the following
O R D E R

List in the week commencing 22nd July, 2024.

(Nand Kishor)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS